the project in minimum possible time and the project is being monitored regularly by officers of CGFWHO as well as officials of Ministry of Housing & Urban Poverty Alleviation. Considering that the Project Monttoting Committee shall be in position shortly, it will give further impetus to the project. Based on reasons given in para 2 above and considering the completion period of 30 months from commencement of construction (as defined in the scheme brochure) the project was to be completed by Dec'0. Considering the period for completion of piling, the project should have been completed in the month of Dec.'10. However, due to the frequent monsoons and delay occurred due to the flood like situation as well as considering the present status of the project, we are expecting to complete the construction by May'11 and hand over the DU to you subsequently.

Option of withdrawal - Notwithstanding, if any beneficiary still feels aggrieved and wishes to withdraw from the scheme he/she may do so and the organization will not charge any 'withdrawal charges' and amount deposited by the beneficiary will he refunded along with interest @6.5% (which is the average term deposit rates of our bankers) from the date of deposit till payment to the beneficiary, as a special case. This option will remain open for 45 days from the date of issue of this letter. Beneficiaries choosing to withdraw should forward the following:

- (i) Request for withdrawal; (ii) Original Allotment Letter; (iii) Original Payment Receipt (s); (iv) Duly-stamped and discharged Pre-Receipt (Proforma available in the CGEWHO BROCHURE).
  - 7. All our efforts are being made to complete the project as explained above.

Yours faithfully,

(M.K. Maity)

Dy Director (Admn)

For Chief Executive Officer

## Schemes for rehabilitation of slum dwellers

3202. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the names of the schemes being implemented by Government for rehabilitation of slum dwellers;

- (b) the scheme-wise and State-wise assistance given to different States;
- (c) the revised target date by when the promise of slum-free India will be fulfilled; and
- (d) the reasons for not fulfilling the promise within five years i.e. by mid-2014 as promised by Government in 2009?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) The Government of India launched the Jawaharlal Nehru National Urban Renewal Mission > (JNNURM) on 3rd December, 2005 to assist cities and towns in taking up housing and infrastructural facilities for the urban poor including slum dwellers in 65 cities in the country under the Basic Services to the Urban Poor (BSUP) Programme for the urban poor in the country. For other cities/towns, the Integrated Housing and Slum Development Programme (IHSDP) was launched with the objective to strive for holistic slum development, with a healthy and enabling environment by providing shelter and basic infrastructure facilities to the slum dwellers. The Mission period is from 2005-2012.

In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. Phase I of RAY is for a period of two years from the date of approval of the scheme with a budget of Rs.5,000 crores while Phase II will be for the remaining period of the twelfth plan period.

This Scheme will provide financial assistance to States that are willing to assign property rights to slum dwellers for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock. Fifty percent (50 %) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing, and transit housing for in-situ redevelopment - in slums would be borne by the Centre, including operation & maintenance of assets created under this scheme. For the North Eastern and Special Category States the share of the Centre would be 90% including the cost of land acquisition, if required.

(b) Details of assistance given to different States, Scheme-wise and State-wise under JNNURM is given in the statement-I (See below) No assistance has been given under Rajiv Awas Yojana so far. However Rs.99.98 crores has been released to 34 States/UTs for undertaking

preparatory activities in 157 cities under Slum Free City Planning Scheme-the preparatory stage of Rajiv Awas Yojana. The list of 157 cities for which the funds have been released is given in the Statement-II (See below).

(c) and (d) Slums is a State subject. However, the Ministry is providing assistance to States for Slum redevelopment, and progress would depend on the commitment of the State to mobilize the technical and financial resources. In view of this, it is not possible to indicate a time frame to make the whole country slum-free.

Statement-II

Details of assistance given to different States for BSUP and IHSDP under JNNURM

## Jawaharlal Nehru National Urban Renewal Mission

Ministry of Housing & Urban Poverty Alleviation, Government of India

At A Glance: All India (Provisional)

		BSUP	IHSDP	Total
		1	2	3
1	7-year ACA Allocation (2005-12)	16,356.35	6828.31	23184.66
2	No. of Mission Cities /town covered	64/65	883/882	947
3	Number of Projects Approved	497	1020	1517
4	Total Project Cost Approved	28972.10	10959.42	39931.52
5	Total Central Share Approved	14457.72	7244.53	21702.25
ó	Total State Share Approved	14496.37	3672.64	18169.01
7	1st instalment of ACA sanctioned	3614.98	3615.28	7230.26
8	2nd instalment of ACA sanctioned	2282,76	1361.86	3644.62
9	3rd instalment of ACA sanctioned	1349.44	0.00	1349.44
10	4th instalment of ACA sanctioned	541.73	0.00	541.73
11	ACA released (Projects)	7441.08	4636.55	12077.63

		1	2	3
12	No. of PMUs Sanctioned	29	0.00	29
13	PMUs released	5.32	0.00	5.32
14	No. of PIUs Sanctioned	124	0.00	124
15	PIUs released	17.42	0.00	17.42
16	No. of TPIMA Sanctioned	21		21
17	DPR Preparation Charges -(20) released	8.59	0.00	8 <b>.</b> 59
18	Capacity Building Programme- released	2.01		2,01
19	Total ACA released	7474.41	4636.55	12110.96
20	ACA Balance (Col.1-5)	1898.63	-416.22	1482.41
21	Total Dwelling Units Approved for construction (new+up-gradation)	1021064	549862	1570926
22	Dwelling Units Completed	360339	150041	510380
23	Dwelling Units in Progress	237466	150498	387964
24	Dwelling Units Occupied	202194	113825	316019

<sup>\*</sup>One IHSDP town i.e. Tirupati has been declared as Mission City

JNNURM Project Cell-NBO

Project Approved (120th CSMC and 116th CSC) on 24.11.2011

JNNURM - Basic Service to the Urban Poor (Sub-Mission II)

Total Projects Approved (Provisional)

Status as on 14.12.2011

(Rs. in Crores)

SI.	Name of the	Mission	Projects	Total	Total	Total	Total	1st	2nd	3rd	4th	Total
No.	State/ UT	Cities	Approved	Project	No. of	Central	State	Instal-	instal-	Instal-	Instal-	ACA
				Cost	Dwelling	Share	Share	ment	ment	ment	ment	Released
				Approved	Units	Appro-	Appro-	Sanc-	sanc-	sanc-	sanc-	
					Approved	ved	ved	tioned	tioned	tioned	tioned	
					(N+U)							
1	2	3	4	5	6	7	8	9	10	11	12	13
1	Andhra Pradesh	3	37	3393.59	134694	1495.78	1895.32	374.22	362.41	268.69	177.19	1138.62
2	Assam	1	2	108,44	2260	97.60	10.84	24.40	24.40	0.00	0.00	48.80
3	Arunanchal Pradesh	1	3	60.94	996	54.46	6.47	13.62	0.84	0.84	0.00	12.67
4	Chandigarh (UT)	1	2	564.94	25728	396.13	168.81	99.03	99.03	75.03	0.00	227,22
5	Chhattisgarh	1	6	462,49	30000	364.99	97.50	91.25	78.05	0.00	0.00	169,29
6	Bihar	2	18	709.98	22372	312.76	397.23	78.19	0.00	0.00	0.00	78.19
7	Delhi	1	17	3257.72	74312	1469.43	1788.29	367.36	60.19	24.74	0.00	357.19

1	2	3	4	5	6	7	8	9	10	11	12	13
8	Gujarat	5	25	1886.39	108944	930.11	956.28	232.49	167.18	167.18	125.92	659.02
9	Goa	1	1	10.22	155	4.60	5.62	1.15	0.00	0.00	0.00	1.15
10	Haryana	1	2	64.23	3248	31.18	33.05	7.79	7.79	7.79	7.79	31.18
11	Himachal Pradesh	1	2	24.01	636	18.27	5.74	4.57	0.00	0.00	0.00	4.57
12	Jammu & Kashmir	2	5	162.39	6677	134.44	27.95	33.61	3.19	0.00	0.00	36.80
13	Jharkhand	3	14	530.38	16724	328.74	201.65	82.18	0.00	0.00	0.00	82.18
14	Karnataka	2	18	843.47	28118	407.96	435.50	101.99	85.87	63.96	0.00	249.47
15	Kerala	2	7	343.67	23577	233.56	110.11	58.39	50.60	16.38	0.00	125.37
16	Madhya Pradesh	4	22	704.65	41446	344.26	360.48	86.07	63.08	43.89	16.40	206.54
17	Maharashtra	5	55	6054.58	154750	2921.41	3133.17	730.35	445.15	198.76	65.97	1485.88
18	Manipur	1	1	51.23	1250	43.91	7.32	10.98	10.98	0.00	0.00	10.98
19	Meghalaya	1	3	51.74	768	40.35	11.39	10.09	5.94	5.94	0.00	16.03
20	Mizoram	1	4	91.32	1096	80.11	11.21	20.03	20.03	0.00	0.00	40.06
21	Nagaland	1	1	134.50	3504	105.60	28.90	26.40	26.40	26.40	0.00	79.20
22	Orissa	2	6	74.62	2508	54.18	20.44	13.54	10.29	0.00	0.00	23.49
23	Punjab	2	2	72.43	5152	36.15	36.28	9.04	9.04	8.32	0.00	26.39

24	Puducherry	1	3	135.98	2964	83.20	52.78	20.80	1.06	1.06	0.00	22,93
	į.											
25	Rajasthan	2	3	289.21	11151	172 <b>.</b> 67	116.54	43.17	21.14	0.00	0.00	85.47
26	Sikkim	1	3	33.58	254	29.06	4.52	7.26	7.26	7.26	0.70	15.23
27	Tamil Nadu	3	51	2327.32	91318	1041.80	1285.53	260.45	198.23	111.96	35.42	605.35
28	Tripura	1	1	16.73	256	13.96	2.77	3.49	3.49	3.49	3.49	13.96
29	Uttar Pradesh	7	68	2353.80	68217	1149.04	1204.75	287.22	265.18	165.67	57.00	698.04
30	Uttarakhand	3	12	86.03	1799	65.33	20.70	16.33	<b>1.</b> 57	1.00	0.00	18.90
31	West Bengal	2	103	4071.54	156190	1996.67	2059.25	499.52	264.39	151.06	51.86	870.92
	Total	64 cities	467	28972.10	1021064	14457.72	14496.37	3614.98	2282.76	1349.44	541.73	7441.08
	DPR Preparation		20									
	Charges		Released	0.00	0	0.00	0.00	0.00	0.00	0.00		8.59
	PMUs		29	0.00	0	30.57	0.00	0.00	0.00	0.00		5.32
	PIUs		124	0.00	0	79.76	0.00	0.00	0.00	0.00		17.42
	TPIMA		21									
	CBP											2.01
0	GRAND TOTAL	64 cities	497	28972.10	1021064	14588.05	14496.37	3614.98	2282.76	1349,44	541.73	7474.41

JNNURM Projects Cell-NBO

Projects Approved till 120th CSMC Meeting, Dt. - 24.11.2011

## Integrated Housing and Slum Development Programme (IHSDP) Total Projects Approved

status as on 14.12.2011

(Rs. in Crores)

SI. No.	Name of	No. of	Total No.	Total	Total	Total	Total	1st	2nd	Total
	the State	towns/	of	Project	number	Central	State	installment	Installment	ACA
		ULBs	Projects	Cost	of	Share	Share	(50% of	approved	released
			Approved	Approved	dwelling		Approved	Central		
					units			Share		
					Approved			approved)		
					(new+					
				Į	Upgradation)	ľ.				
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	56	77	1139.10	47896	783.10	355.99	382.28	267.83	614.37
2	Arunanchal Pradesh	1	1	9.95	176	8.96	1.00	4.48	0.00	4.48
3	A&N Island	11 <sub>1</sub>	2	15.15	40	13.64	1.52	6.82	0.00	5.53
4	Assam	16	16	84.99	8668	70.22	14.77	35.11	2.50	35.11
5	Bihar	23	25	431.85	18942	229.88	201.98	114.94	0.00	105.35
6	Chhattisgarh	17	18	225.60	17922	158.83	66.78	79.41	55.68	118.31

7	D&N Haveli	1	2	5.74	144	3.34	2.40	1.67	0.00	1.67
8	Daman & Diu	1	1	0.69	16	0.58	0.11	0.29	0.00	0.29
9	Goa	1	1	4.10	70	1.40	2.70	0.70	0.00	0.00
10	Gujurat	48	49	533.64	34512	328.05	188.08	167.18	33.32	131,21
11	Haryana	14	18	272,26	16426	209.70	62 <b>.</b> 57	104.85	39.61	132.86
12	Himachal Pradesh	8	8	72.71	1954	48.79	23.93	24.39	0.00	24.39
13	Jammu & Kashmir	37	50	147.60	7623	114.32	28.43	54.39	20.97	67.24
14	Jharkhand	10	10	217.93	11544	131,33	86.60	65.66	0.00	65.66
15	Karnataka	32	34	404.00	17237	222.56	181.44	111.28	98.99	195 <b>.</b> 61
16	Kerala	45	53	273.32	26295	201.60	71.71	100.70	43.05	180.70
17	Madhya Pradesh	50	53	362,41	22510	249.56	112.85	124.84	12.48	133.96
18	Mizoram	6	8	39.27	1950	29.78	9.49	14.89	14.89	24.47
19	Rajasthan	49	55	780.67	39018	515.52	265.15	257.76	47.69	312.69
20	Meghalaya	3	3	41.48	912	22.43	19.05	11.21	0.00	11.21
21	Manipur	6	6	43.38	2829	32.35	10.08	16.33	10.35	26.68
22	Maharashtra	84	109	2126.99	100800	1413.84	713.15	706.63	71.84	683.69
23	Nagaland	2	2	90.13	2761	44.74	43.60	22.67	7.25	29.92

1	2	3	4	5	6	7	8	9	10	11
24	Orissa	31	34	292.84	13365	197.30	95.54	98.66	13.98	99.73
25	Punjab	9	14	316.43	9984	133.54	182.89	66.77	0.00	66.77
26	Puducherry	1	1	17.03	432	5.48	11.55	2.74	0.00	2.74
27	Sikkim	1	1	19.91	39	17.92	1.99	8.96	0.00	8.96
28	Tamil Nadu	83	84	515.88	37585	372.10	127.13	187.76	141.12	316.55
29	Tripura	5	5	43.64	3115	38.05	5.59	19.03	15.52	34.55
30	Uttar Pradesh	143	164	1325.10	47399	846.08	479.03	423.01	233.07	623.87
31	Uttarakhand	18	21	161.28	5032	90.57	70.71	45.28	7.77	53.06
32	West Bengal	81	95	944.36	52666	709.02	234.85	354.58	223.94	574.91
	TOTAL	883	1020	10959.42	549862	7244.53	3672.64	3615.28	1361.86	4636.55

JNNURM Projects Cell-NBO

Projects Approved till 120th CSMC Meeting, Dt. - 24.11.2011

Statement-II

List of 157 cities for which funds released under Rajiv Awas Yojana

SI.	Name of	Amount Released		Cities - Fund released
No.	State/UT	(Rs.in lakhs)/		for SFCP
		Number of cities		
1	2	3		4
				FY 2009-10
1.	Andhra Pradesh	472 <b>.</b> 72 (10 cities)	1	Greater Hyderabad
				Mpl.Corp(GHMC)
		2nd Instalment of	2	Greater ∀isakhapatnam
		969.40 lakhs released in March 2011		Mpl. Corp. (G∀MC)
		III March 2011	.3	Vijayawada
			4	Tirupathi
			5	Guntur
			6	Nellore
			7	Kurnool
			8	Rajamundry
			9	Warangal
			10	Kakinada
2.	Assam	76.34 (1 city)	11	Guwahati
3.	Bihar	191-59 (4 cities)	12	Patna
			13	Gaya
			14	Bhagalpur
			15	Muzaffarpur
4.	Chhattisgarh	182 <b>.</b> 88(4 cities)	16	Bhilai Nagar
			17	Raipur

1	2	3		4
			18	Bilaspur
			19	Korba
5.	Gujarat	431.64 (8 cities)	20	Ahmadabad
			21	Surat
			22	Vadodara
			23	Rajkot
			24	Jamnagar
			25	Bhavnagar
			26	Bharuch
			27	Porbandar
6.	Haryana	151-3 (3 cities)	28	Faridabad
			29	Panipat
			30	Yamunanagar
7.	Himachal Pradesh	63 <b>.</b> 84 (1 city)	31	Shimla
8.	Jharkhand	206.11 (4 cities)	32	Jamshedpur
			33	Dhanbad
			34	Ranchi
			35	Bokaro Steel City
9.	Karnataka	400.4 (8 cities)	36	Bangalore
			37	Mysore
			38	Hubli-Dharwad
			39	Mangalore
			40	Belgaum

1 2	3		4
		41	Gulbarga
		42	Davanagere
		43	Bellary
10. Kerala	263.31(6 cities)	44	Kochi
		45	Thiruvananthapuram
		46	Kozhikode
		47	kannur
		48	Kollam
		49	Thrissur
11. Madhya Prade	sh 288.25 (6 cities)	50	Indore
		51	Bhopal
		52	Jabalpur
		53	Gwalior
		54	Ujjain
		55	Sagar
12. Maharashtra	944.67 (16 cities)	56	Greater Mumbai
		57	Pune
		58	Nagpur
		59	Nashik
		60	Aurangabad
		61	Solapur'
		62	Bhiwandi
		63	Amravati

1	2	3		4
			64	Kolhapur
			65	Sangli-Miraj Kupwad
			66	Nanded-Waghala
			67	Malegaon
			68	Akola
			69	Jalgaon
			70	Ahmadnagar
			71	Dhule
13.	Orissa	184.12 (5 cities)	72	Bhubaneswar
			73	Puri
			74	Cuttack
			75	Raurkela
			76	Brahmapur
14.	Rajasthan	281.15 (6 cities)	77	Jaipur
			78	Jodhpur
			79	Kota
			80	Bikaner
			81	Ajmer
			82	Udaipur
15.	Manipur	55.79 (1 city)	83	Imphal
16.	Tamilnadu	480 <b>.</b> 14 (9 cities)	84	Chennai MCorp
			85	Coimbatore
			86	Madurai

1	2	3		4
			87	Tiruchirappalli
			88	Salem
			89	Tiruppur
			90	Tiruneiveli
			91	Erode
			92	Vellore
17.	Tripura	54.68 (1 city)	93	Agartala
18.	Uttar Pradesh	733-17 (18 cities).	94	Kanpur
			95	Lucknow
			96	Agra M Corp
			97	Varanasi
			98	Meerut
			99	Allahabad
			100	Ghaziabad
			101	Bareilly
			102	Aligarh
			103	Moradabad
			104	Gorakhpur
			105	Jhansi MB
			106	Saharanpur
			107	Firozabad
			108	Muzaffarnagar
			109	Mathura

1	2	3		4
			110	ShahJ'ahanpur
			111	Noida
19.	Uttaranchal	114 <b>.</b> 63 (3 cities)	112	Dehradun
			113	Nainital
			114	Haridwar
20.	West Bengal	423.27 (4 cities)	115	Kolkata
			116	Asansol
			117	Durgapur
			118	Siliguri (Part)
FY 2	010-11			
21.	Arunachal Pradesh	111 <b>.</b> 29 (2 cities)	119	Naharlagun
			120	Itanagar
22.	Andaman & Nicobar (UT)	76.18 (1 city)	121	Portblair
23.	Daman & Diu	58 <b>.</b> 06 (2 city)	122	Damant
			123	Diu
24.	Dadra Nagar Haveli (UT)	43.45 (2 city)	124	Silvassa
			125	Amli
25.	Delhi	981.96 (DMC)	126	Municipal Corporation of Delhi Area
26.	Goa	111.70 (3 cities)	127	Mormugao
			128	Panaji
			129	Margao

1	2	3		4
27.	Jammu & Kashmir	236.80 (6 cities)	130	Jammu
			131	Srinagar
			132	Anathanag
			133	Udhampur
			134	Barahmulla
			135	Kathua
28.	Lakshadweep (UT)	15.00 (3 cities)	136	Amini
			137	Kavaratti
			138	Minicoy
29.	Meghalaya	95.63 (1 city)	139	Shillong
30.	Mizoram	467.07 (8 cities)	140	Aizwal
			141	Champhai
			142	Kolasib
			143	LaungItai
			144	Lunglei
			145	Mamit
			146	Saiha
			147	Serchhip
31.	Nagaland	108 <b>.</b> 03 (2 cities)	148	Kohima
			149	Dimapur
32.	Puducherry	79 <b>.</b> 01 (2 cities)	150	Pondicherry
			151	Ozhukari
33.	Sikkim	62 <b>.</b> 39 (1 city)	152	Gangtok

1	2	3		4
34.	Punjab	583.34 (5cities)	153	Ludhiana
			154	Amritsar
			155	Jalandhar
			156	Patiala
			157	Bhatinda

## Utilisation of fund under RAY

3203. SHRI TARIQ ANWAR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that the fund released under the Rajiv Awas Yojana (RAY) are not fully used by the States:
  - (b) if so, the State-wise details thereof; and
  - (c) the steps Government is taking for proper utilisation of fund under this scheme?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) No, Sir.

- (b) In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. No funds have been released under Rajiv Awas Yojana till date. However, this Ministry has released assistance of Rs 99.98 crore for undertaking preparatory activities in 157 cities across 34 States and Union Territories under the Slum Free City Planning Scheme, the preparatory phase of RAY is given in the Statement-I. [Refer to the Statement Appended to the Answer to SQ 408 (Part (d)]. The funds are to be utilised by the States for under taking preparatory activities including Slum Socio-economic Survey, GIS mapping, GIS-MIS integration, preparation of plans of action etc. Details of Utilisation Certificates received are given in the Statement-II (See below).
- (c) The Ministry is regularly monitoring the progress of the preparatory activities by holding periodical review meetings/discussions with State/UTs.